

[Shri A C George]

tions (Inter-State Trade and
Commerce) Control Act,
1955 —

- (i) SO 1819 published in
Gazette of India dated the
9th July, 1973, rescinding
Notification No SO 1779
dated the 5th August, 1959
relating to the delegation of
powers of the Central Govern-
ment to the State of
Andhra Pradesh to frame
rules
- (ii) SO 1820 published in
Gazette of India dated the
9th July 1973 rescinding
Notification No SO 1778
dated the 5th August 1959

[Placed in Library See No LT-
5419/73]

12 54 Hrs

MESSAGE FROM RAJYA SABHA

SECRETARY Sir, I have to report
the following message received from
the Secretary of Rajya Sabha —

'In accordance with the provi-
sions of rule 127 of the Rules of
Procedure and Conduct of Business
in the Rajya Sabha, I am directed
to inform the Lok Sabha that the
Rajya Sabha at its sitting held
on the 13th August, 1973 agreed
without any amendment to the
Customs Gold (Control) and Cen-
tral Excises and Salt (Amendmen-
t) Bill 1973 which was passed by the
Lok Sabha at its sitting held on the
6th August 1973"

12 55 Hrs

CONVICTION OF MEMBER

MR SPEAKER I have to inform
the House that I have received the
following telegram dated the 16th
August 1973 from SDPO, Malegaon
District Nasik —

"At Malegaon, District Nasik, I
have arrested and taken into cus-
tody Shri Madhu Dandavate, Mem-

per, Lok Sabha, on the 16th August
1973 at 15.45 hours by virtue of
powers under sec 72, Bombay
Police Act for breach of orders un-
der sec 37(3), Bombay Police
Act, issued by the Additional
District Magistrate, Nasik, and
punishable under section 135 of the
said Act and immediately produced
him before the Judicial Magistrate,
First Class, Court No 1, Malegaon,
District Nasik, on 16th August 1973
The Court convicted and sentenced
him to pay a fine of Rs 25/- or to
suffer five days' simple imprison-
ment in default on the same day at
18 00 hours He refused to pay fine
and is detained in Dhulia District
Prison"

SHRI SAMAR GUHA (Contd)
What is this 'breach of orders'?

MR SPEAKER I am not there to
answer you I am just quoting his
communication

SHRI SAMAR GUHA What does
'breach of orders' mean?

MR SPEAKER You had better
enquire at Bombay

SHRI SAMAR GUHA Breach of
peace? Where is peace in the country?

MR SPEAKER You have said
what you wanted to say

Shri Raghu Ramaiah

12 57 Hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIMEN-
TARY AFFAIRS (SHRI K RAGHU
RAMAIAH) With your permission
Sir I rise to announce that Govern-
ment Business in this House during
the week commencing 20th August,
1973 will consist of —

(1) Consideration of any item of
Government Business carried over
from today's Order Paper.

(2) Discussion on the Statutory
Resolution regarding Orissa State
Electricity Board